

ITEM NO.23

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 785/2016

THE ASSESSING OFFICER, TEXTILES COMMITTEE

Appellant(s)

VERSUS

M/S. PREMIUM SUITING PVT. LTD. & ANR.
[OFFICE REPORT ON DEFAULT]

Respondent(s)

Date : 13-12-2018 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Appellant(s) Mr. Chirag M. Shroff, AOR
Ms. Neha Sangwan, Adv.

For Respondent(s) Mr. Upendra Mishra, Adv.
Mr. Tanmaya Agarwal, AOR

Upon Hearing The Counsel The Court Made The Following

O R D E R

Learned counsel for the appellant seeks four weeks' time to
file affidavit of valuation.

Four weeks' time, as prayed for, is granted.

(MEENAKSHI KOHLI)
COURT MASTER

(SUMAN JAIN)
COURT MASTER